GOVERNEMNT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

UNSTARRED QUESTION NO. 4434 TO BE ANSWERED ON 23.03.2021

Disability Identity Cards

4434. SHRI NATARAJAN P. R.: SHRI RANJEET SINGH BITTU: SHRI RAJESH VERMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any data on the number of differently abled persons in the country as on date and if so, the details thereof, State/UT, disability/ gender and age-wise;
- (b) the details and the total number of Unique Disability Identity (UDID) Cards which have been issued by the Government, State/UT-wise during the last two years;
- (c) whether it is a fact that a large number of disabled persons have not been able to avail the benefits of this UDID Card and if so, the details thereof, State/UT-wise;
- (d) whether the Government is taking any other measures to provide relief to persons with disabilities, especially those badly affected during the Coronavirus pandemic period; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) Yes, Sir. As per Census 2011, there are 2.68 crore Persons with Disabilities in India. State/UT and gender wise details are placed at Annexure-I, disability-wise and gender wise details at Annexure-III and age wise details at Annexure-III.
- (b) As of 18.03.2021, total 55.19 lakh UDID cards have been generated in all States/UTs. The State/UT-wise UDID cards generated in last two years and the current year i.e. 2020-21 (upto 18.03.2021) is placed at Annexure-IV.
- (c) Yes, Sir. As per data of Chief Commissioner of Persons with Disabilities (CCPD) office, 1.66 crore disability certificates have been issued to Persons with Disabilities (PwDs) by States/UTs and 55.19 lakh UDID cards have been generated in all States/UTs as of 18.03.2021. In the UDID project, upon receipt of applications through the UDID portal i.e. www. http://www.swavlambancard.gov.in, the request is processed and after due assessment of the disability by the concerned Medical Authorities, if eligible, UDID cards are issued to the PwDs by State/UT government.

The UDID cards State/UT-wise generated are placed at Annexure-V.

(d) & (e) The Central Government has enacted the Rights of Persons with Disabilities Act, 2016 which came into force on 19.04.2017. Section 8 of the said Act guarantees equal protection and safety of persons with disabilities in situations of risk, armed conflict, humanitarian emergencies and natural disasters. The Act inter-alia provides for not less than 4% reservation for persons with benchmark disabilities (i.e. disability of 40% or more) in Government employment, accessibility in built-up infrastructure, transportation and ICT ecosystem, priority in treatment and access to healthcare services for persons with disabilities. These measures were also applicable during the COVID-19 lockdown. Further, in order to implement the provision of reservation in Government employment envisaged under the RPwD Act, 2016, the Ministry notified the list of 3566 posts suitable for various categories of persons with benchmark disabilities on 04.01.2021.

Ministry of Health and Family Welfare issued a guidance note on 14.04.2020 to all States/UTs for addressing health concerns of all citizens including persons with disabilities and enabling them to avail uninterrupted emergency health care services. On 24.04.2020, all the States/UTs were requested by the Ministry of Social Justice & Empowerment to ensure basic accessibility features in the centres for COVID-19 testing & quarantine facilities as well as for treatment at hospitals & health centres.

The Ministry of Rural Development released Rs. 80 crore to the States/UTs under Pradhan Mantri Garib Kalyan Yojna (PMGKY) for payment of ex-gratia of Rs. 1000/- in two instalments (Rs. 500 each) to 8 lakh existing beneficiaries of Indira Gandhi National Disability Pension Scheme (IGNDPS).

During COVID-19 pandemic, the Employees' State Insurance Corporation (ESIC) enhanced unemployment benefit from 25% to 50% of average daily earning and relaxed the eligibility conditions for insured persons including persons with disabilities under Atal Beemit Vyakti Kalyan Yojana for the period 24.03.2020 to 31.12.2020.

On 26.03.2020, the Ministry of Social Justice & Empowerment issued 'Comprehensive Disability Inclusive Guidelines for protection and safety of persons with disabilities (Divyangjan) during COVID 19 to all States/UTs. These guidelines provide measures to be adopted by various States/District authorities to give focused attention to protection and safety of persons with disabilities during COVID 19. These measures, *inter-alia*, include access to essential food, water, and medicines for PwDs; priority in treatment specially in respect of children and women with disabilities, on-line counselling mechanism, 24X7 Helpline Number at State level exclusively for Divyangjan with facilities of sign language interpretation and video calling, availability of information relating to services and precautions during COVID 19 in accessible format; and issuance of passes to caregivers of persons with disabilities during lockdown on priority. These guidelines mandate the State Commissioner for Persons with Disabilities and the District officer dealing with empowerment of Persons with Disabilities to act as the State Nodal authority and the District Nodal authority respectively, to resolve disability specific issues of Persons with Disabilities. This Ministry also set up a dedicated 24x7 toll free Mental Health Rehabilitation helpline service 'KIRAN'(18005990019) on 7th September, 2020 to address mental health concerns of persons with disabilities during COVID-19.

Further, relief to persons with disabilities is a State subject by virtue of Entry 9 of the State list of the Constitution of India and accordingly, it is the responsibility of the State Governments to frame schemes and programmes to help PwDs live a productive and independent life. The Central Government, however, supplements the efforts of the State Governments through its following major schemes:

(i) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP): Under ADIP Scheme assistance is provided to persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. The scheme also has a provision to support cochlear implant surgery to hearing impaired children upto 5 years of age at a cost of up to Rs.6.00 lakh per child.

- (ii) Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA): Under this scheme, assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of the Rights of Persons with Disabilities Act, 2016, mainly for creation of barrier free environment including Accessible India Campaign and skill development of persons with disabilities (PwDs).
- (iii) Deendayal Disabled Rehabilitation Scheme (DDRS): Under the scheme grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.
- (iv) Scholarship schemes under which the Government provides scholarships for students with disabilities such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and Ph.D courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level) and Free Coaching for Students with Disabilities (SwDs).

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question. No. 4434 to be answered on 23.03.2021 raised by SHRI NATARAJAN P. R., SHRI RANJEET SINGH BITTU, and SHRI RAJESH VERMA regarding "UDID Cards for Differently Abled Persons".

S.No.	State/UT	Total number of Persons with Disabilities as per census 2011	Male	Female	
	ANDAMAN & NICOBAR				
1	ISLANDS	6,660	3,861	2,799	
	ANDHRA PRADESH				
2	(Undivided)	22,66,607	12,24,459	10,42,148	
3	ARUNACHAL PRADESH	26,734	14,245	12,489	
4	ASSAM	4,80,065	2,57,385	2,22,680	
5	BIHAR	23,31,009	13,43,100	9,87,909	
6	CHANDIGARH	14,796	8,743	6,053	
7	CHHATTISGARH	6,24,937	3,34,093	2,90,844	
8	DADRA & NAGAR HAVELI	3,294	1,893	1,401	
9	DAMAN & DIU	2,196	1,300	896	
10	GOA	33,012	17,016	15,996	
11	GUJARAT	10,92,302	6,12,804	4,79,498	
12	HARYANA	5,46,374	3,15,533	2,30,841	
13	HIMACHAL PRADESH	1,55,316	86,321	68,995	
14	JAMMU & KASHMIR	3,61,153	2,04,834	1,56,319	
15	JHARKHAND	7,69,980	4,26,876	3,43,104	
16	KARNATAKA	13,24,205	7,26,521	5,97,684	
17	KERALA	7,61,843	3,94,706	3,67,137	
18	LAKSHADWEEP	1,615	838	777	
19	MADHYA PRADESH	15,51,931	8,88,751	6,63,180	
20	MAHARASHTRA	29,63,392	16,92,285	12,71,107	
21	MANIPUR	58,547	31,174	27,373	
22	MEGHALAYA	44,317	23,326	20,991	
23	MIZORAM	15,160	8,198	6,962	
24	NAGALAND	29,631	16,148	13,483	
25	DELHI	2,34,882	1,38,379	96,503	
26	ODISHA	12,44,402	6,74,775	5,69,627	
27	PUDUCHERRY	30,189	16,373	13,816	
28	PUNJAB	6,54,063	3,79,551	2,74,512	
29	RAJASTHAN	15,63,694	8,48,287	7,15,407	
30	SIKKIM	18,187	9,779	8,408	
31	TAMIL NADU	11,79,963	6,57,418	5,22,545	
32	TRIPURA	64,346	35,482	28,864	
33	UTTAR PRADESH	41,57,514	23,64,171	17,93,343	
34	UTTARAKHAND	1,85,272	1,02,787	82,485	
35	WEST BENGAL	20,17,406	11,27,181	8,90,225	
	Total	2,68,14,994	1,49,88,593	1,18,26,401	

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question. No. 4434 to be answered on 23.03.2021 raised by SHRI NATARAJAN P. R., SHRI RANJEET SINGH BITTU, and SHRI RAJESH VERMA regarding "UDID Cards for Differently Abled Persons".

Category wise Number of Persons with Disabilities as per Census 2011				
Type of Disability	Persons	Males	Females	
In Seeing	50,33,431	26,39,028	23,94,403	
In Hearing	50,72,914	26,78,584	23,94,330	
In Speech	19,98,692	11,22,987	8,75,705	
In Movement	54,36,826	33,70,501	20,66,325	
Mental Retardation	15,05,964	8,70,898		
Mental Illness	7,22,880	4,15,758		
Any Other	49,27,589	27,28,125	21,99,464	
Multiple Disability	21,16,698	11,62,712	9,53,986	
Total	2,68,14,994	1,49,885,93 (55.89%)	1,18,264,01 (44.11%)	

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question. No. 4434 to be answered on 23.03.2021 raised by SHRI NATARAJAN P. R., SHRI RANJEET SINGH BITTU, and SHRI RAJESH VERMA regarding "UDID Cards for Differently Abled Persons".

	Age wise Persons with Disabilities population as per Census 2011				
	Age-group	Males	Females	Total	
1	0-4	6,90,506	6,01,131	12,91,637	
2	5-9	10,81,831	8,74,095	19,55,926	
3	10-19	26,10,723	20,06,350	46,17,073	
4	20-29	24,19,434	17,71,298	41,90,732	
5	30-39	21,13,099	15,23,202	36,36,301	
6	40-49	18,51,895	12,64,235	31,16,130	
7	50-59	14,30,952	10,61,828	24,92,780	
8	60-69	13,94,443	12,63,470	26,57,913	
9	70-79	8,84,940	8,84,546	17,69,486	
10	80-89	3,37,195	3,86,437	7,23,632	
11	90+	97,417	1,28,171	2,25,588	
12	Age Not Stated	76,158	61,638	1,37,796	
	Total	1,49,88,593	1,18,26,401	2,68,14,994	

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question. No. 4434 to be answered on 23.03.2021 raised by SHRI NATARAJAN P. R., SHRI RANJEET SINGH BITTU,

and SHRI RAJESH VERMA regarding "UDID Cards for Differently Abled Persons".

	UDID Cards	Generated		
		2018-19	2019-20	2020-21 (As on 18.03.21)
C.N.	States/UTs	No. of UDID Cards	No. of UDID Cards	
S.No.		Generated	Generated	Generated
1	ANDAMAN AND NICOBAR ISLANDS	1,381	1,768	682
2	ANDHRA PRADESH	0	11,11,418	0
3	ARUNACHAL PRADESH	94	686	403
4	ASSAM	0	14,168	26,620
5	BIHAR	1,464	7,796	1,04,841
6	CHANDIGARH	1,713	2,742	488
7	CHHATTISGARH	69,908	33,309	20,090
8	DADRA AND NAGAR HAVELI & DAMAN AND DIU	349	444	132
9	DELHI	14	1,188	3,021
10	GOA	0	130	923
11	GUJARAT	78,363	82,446	33,865
12	HARYANA	22,211	6,565	5,792
13	HIMACHAL PRADESH	2,543	20,607	15,778
14	JAMMU AND KASHMIR	3,906	16,610	9,038
15	JHARKHAND	6,287	4,222	661
16	KARNATAKA	2	1,54,034	
17	KERALA	3,159	1,10,764	1,13,628
18	LAKSHADWEEP	0	27	25,355
19	MADHYA PRADESH	60,341		306
20	MAHARASHTRA	58,673	61,661	2,13,527
21	MANIPUR	0	1,96,294	1,67,540
22	MEGHALAYA		1,080	994
23	MIZORAM	3,066 698	5,364	12,247
24	NAGALAND		1,081	850
25	ODISHA	0	466	207
26	PUDUCHERRY	1,17,406	1,19,781	45,586
27	PUNJAB	0	3,536	9,834
28	RAJASTHAN	22,994	92,910	79,549
29	SIKKIM	42,555	55,812	8,660
30	TAMIL NADU	111	356	1,416
31	TELANGANA	15,733	1,21,508	1,10,201
32	TRIPURA	1 701	4,76,092	0
		701	1,591	2,094
	UTTAR PRADESH	1,33,063	2,09,754	1,84,656
35	UTTARAKHAND WEST DENGAL	0	2,919	4,550
,5	WEST BENGAL	4	1	4
	Total	6,46,740	29,20,143	12,03,538

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question. No. 4434 to be answered on 23.03.2021 raised by SHRI NATARAJAN P. R., SHRI RANJEET SINGH BITTU, and SHRI RAJESH VERMA regarding "UDID Cards for Differently Abled Persons".

S.	States/UTs			D
No.	States/018	No. of Disability Certificates	No. of e- UDID Cards	Percentage of
110.		issued by State	Generated	Coverage
		Govt. as per	as on	Coverage
		CCPD data	18.03.2021	
1	ANDAMAN AND NICOBAR ISLANDS	4,840	3,961	81.84
2	ANDHRA PRADESH	9,38,220	11,11,418	118.46
3	ARUNACHAL PRADESH	2,907	1,186	40.80
4	ASSAM	3,30,495	40,788	12.34
5	BIHAR	14,34,134	1,14,102	7.96
6	CHANDIGARH	25,899	5,083	19.63
7	CHHATTISGARH	3,43,927	1,67,324	48.65
8	DADRA NAGAR HAVELI AND DAMAN AND DIU	5,790	925	15.98
9	DELHI	1,73,655	4,223	2.43
10	GOA	19,202	1,053	5.48
11	GUJARAT	5,51,658	2,34,339	42.48
12	HARYANA	3,39,190	41,960	12.37
13	HIMACHAL PRADESH	89,404	38,950	43.57
14	JAMMU AND KASHMIR	79,385	29,554	37.23
15	JHARKHAND	4,58,024	14,982	3.27
16	KARNATAKA	10,98,500	2,67,664	24.37
17	KERALA	3,14,777	1,40,262	44.56
18	LAKSHADWEEP	1,422	333	23.42
19	MADHYA PRADESH	6,60,313	5,81,682	88.09
20	MAHARASHTRA	16,11,628	4,39,946	27.30
21	MANIPUR	27,519	2,074	7.54
22	MEGHALAYA	38,157	21,439	56.19
23	MIZORAM	12,236	2,905	23.74
24	NAGALAND	1,752	673	38.41
25	ODISHA	10,76,707	3,68,222	34.20
26	PUDUCHERRY	29,343	13,370	45.56
27	PUNJAB	3,58,206	1,96,116	54.75
28	RAJASTHAN	5,47,792	3,59,307	65.59
29	SIKKIM	5,767	1,899	32.93
30	TAMIL NADU	11,89,611	2,69,443	22.65
31	TELANGANA	7,02,157	4,76,093	67.80
32	TRIPURA	84,044	4,847	5.77
33	UTTAR PRADESH	22,32,898	5,55,342	24.87
34	UTTARAKHAND	1,18,714	7,469	6.29
35	WEST BENGAL	16,88,207	9	0.00
	Total	1,65,96,480	55,18,943	33.25